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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.1654/89

NEW DELHI, this the 26th day of April, 1994.

HON'BLE SHRI J.P. SHARMA, MEMBER (J)
HON'BLE SHRI S.R. ADIGE, MEMBER (A)

1. K.P. Padhy
Senior Technical Assistant
2. T.E. Dawson
Technical Assistant
3. S.K. Sharma
Technical Assistant
4. A. Jha
Senior Technical Assistant
5. A. Banerjee
Assistant Superintending Archaeologist
6. C.B. Mishra
Assistant Superintending Archaeologist ... Applicants
(Applicants posted in Archaeological Survey of India, New Delhi.)
By Advocate : None

Versus

1. Union of India
through Secretary
Department of Culture
Ministry of Human Resources
Development, Shastri Bhawan
New Delhi.
2. The Secretary
Union Public Service Commission
Dholpur House, New Delhi.
3. The Director General
Archaeological Survey of India
New Delhi.

4. Syed Jamal Hassen
Archaeological Survey of India
Museum Branch, Lal Quila
Delhi.

5. L.S. Rao
Archaeological Survey of India
Custom Office, Sion Port, Sion
Bombay.

••• Respondents

By Advocate : VSR Krishna

ORDER (ORAL)

Hon'ble Shri J.P. Sharma, Member (J)

None appears for the applicant. The case is dismissed
in default for non-prosecution.

Adige
(S.R. ADIGE)
MEMBER (A)

J.P. Sharma
(J.P. SHARMA)
MEMBER (J)

"KALRA"
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